## Annexure I - List of Secured Financial Creditors

Name of Corporate Debtor : Go Airlines (India) Limited

Date of Commencement of Liquidation: January 20, 2025

Amount in INP

| S.No. | Name of Creditor      | Details of Claims received |                | Details of claims admitted  |                   |   |   |                                    |                                   |  |                         |  |                                     |   |                  |
|-------|-----------------------|----------------------------|----------------|-----------------------------|-------------------|---|---|------------------------------------|-----------------------------------|--|-------------------------|--|-------------------------------------|---|------------------|
|       |                       | Date of<br>Receipt         | Amount Claimed | Amount of Claim<br>Admitted | Nature of Claim   | Amount covered<br>by security<br>interest | Whether Security<br>interest Relinquished | Details of<br>Security<br>Interest | Amount<br>covered by<br>Guarantee | % share in<br>total<br>amount of<br>claims<br>admitted | Amount of<br>contingent | Amount of any<br>mutual dues<br>that<br>may be set off | Amount of<br>Claims not<br>admitted | Amount of<br>Claims under<br>verification | Remarks (if any) |
| 1     | Central Bank of India | 18-02-2025                 | 24,699,277,972 | 24,418,325,234              | Secured Financial | Yes                                       | Yes                                       | Refer note 1                       | Yes                               | 30.71%   | -                       | -  | 280,952,739                         | -   |                  |
| 2     | Bank of Baroda        | 18-02-2025                 | 22,822,556,992 | 21,882,506,474              | Secured Financial | Yes                                       | Yes                                       | Refer note 2                       | Yes                               | 27.52%   | -                       | -  | 940,050,518                         | -   |                  |
| 3     | IDBI Bank             | 17-02-2025                 | 946,261,835    | 946,261,835                 | Secured Financial | Yes                                       | Yes                                       | Refer note 3                       | Yes                               | 1.19%  | -                       | -  | -                                   | -   |                  |
|       | Total                 |                            | 48,468,096,799 | 47,247,093,543              |                   |   |   |                                    |                                   | 59.43%   |                         |  | 1,221,003,256                       | -   |                  |

List of Stakeholder as on: October 15, 2025

### Note on Security Details

### Note 1 : Central Bank Of India

Primary Security for working capital facility

First pari-passu charge on all the current assets, movable fixed assets and non-current assets

#### Collateral Security

First pari-passu charge by way of registered mortgage on Land bearing survey No.8/1, 8/7 etc. of village Ovale & and also marked as land bearing old survey No.212/1, 212/7 etc., of Village Ovale, Bhayanhderpada (Abutting on 60 mt wide road),

Ghodbunder Road, Thane Distt., in the name of Wadia Reality Pvt Ltd, admeasuring 94.71 acres valued at Rs. 1076.41 Cr under consortium.

First pari-passu charge by way of pledge of 30% of promoters unencumbered shareholding in Go Airlines (India) Limited for the entire assessed limits of the company

#### CGECL Loans

The entire facility is covered by way of 100% guarantee cover available from NCGTC on the outstanding amount

Second pari passu charge in terms of cashflows and security

### Corporate Guarantee

M/s Nowrosjee Wadia & Sons Ltd.

M/s Wadia Realty Pvt. Ltd.

## Note 2 : Bank of Baroda

# Primary Security for working capital overdraft facility

First pari-passu charge on all the current assets of the company under consortium banking arrangement.

First pari-passu charge on all the movable fixed assets of the company such as lease hold improvement, Rotables, Ground handling equipment, computers, Furniture Fixtures, ground support vehicles etc. under consortium banking arrangement.

First pari-passu charge/lien on non-current assets of the company under consortium banking arrangement

Charge over the ESCROW Receivables under Credit Card collection both present and future

Counter Guarantee by the company for the BGs/SBLC issued by the bank

# **Collateral Security**

First pari-passu charge by way of registered mortgage on Land bearing survey No.8/1, 8/7 etc. of village Ovale & and also marked as land bearing old survey No.212/1, 212/7 etc, of Village Ovale, Bhayanhderpada (Abutting on 60 mt wide road), Ghodbunder Road, Thane Distt., in the name of Wadia Reality Pvt Ltd, admeasuring 94.71 acres valued at Rs. 1076.41 Cr under consortium.

### CGECL Loans

The entire facility is covered by way of 100% guarantee cover available from NCGTC on the outstanding amount

Second pari passu charge in terms of cashflows and security

## Corporate Guarantee

M/s Nowrosjee Wadia & Sons Ltd.

M/s Wadia Realty Pvt. Ltd.

## Note 3 : IDBI

## Primary Security for overdraft/WCDL

First pari-passu charge on all the current assets, movable fixed assets and non-current assets

### Collateral Security

First pari-passu charge by way of registered mortgage on Land bearing survey No.8/1, 8/7 etc. of village Ovale & and also marked as land bearing old survey No.212/1, 212/7 etc, of Village Ovale, Bhayanhderpada (Abutting on 60 mt wide road), Ghodbunder Road, Thane Distt., in the name of Wadia Reality Pvt Ltd, admeasuring 94.71 acres valued at Rs. 1076.41 Cr under consortium.

First pari-passu charge by way of pledge of 30% of promoters unencumbered shareholding in Go Airlines (India) Limited for the entire assessed limits of the company

### CGECL Loan

The entire facility is covered by way of 100% guarantee cover available from NCGTC on the outstanding amount

Second pari passu charge in terms of cashflows and security

## Corporate Guarantee

M/s Wadia Realty Pvt. Ltd.